

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:925
ANSWERED ON:19.07.2002
RAIDS ON THE HOUSES OF INCOME TAX OFFICIALS
KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have initiated raids on the houses of Income Tax officials;
- (b) if so, the details thereof;
- (c) the quantum of amount that was confiscated through these raids; and
- (d) the remedial measures taken/being taken by the Government to curtail the corruption in income tax department ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) No raids have been conducted by the Income Tax Department on the houses of Income Tax officials.
- (b) & (c) Do not arise.
- (d) The vigilance set up of the Income tax Department has been revamped by upgrading the post of Director of Income tax (Vigilance) to that of Director General of Income Tax (Vig.) who is now CVO for the Department. Apart from this, four Directorates of Income Tax (Vig.) have been created at New Delhi, Mumbai, Kolkata and Chennai. These Directorates are headed by Officers of the rank of Commissioner of Income-tax. To ensure close monitoring of assessment related matters number of Chief Commissioners of Income Tax and Commissioners of Income Tax have also been increased.